

(b) if so, the details thereof ; and

(c) the steps taken by the Government to overcome these impediments in rapid industrialisation of the backward areas ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) to (c). The main impediments in the development of backward areas are lack of infrastructure, entrepreneurship, remoteness from market, non-availability of raw material, non-availability of skilled labour etc.

In order to encourage the setting up of industries in backward areas the Government of India have offered various monetary incentives, technical assistance and fiscal concessions.

Permission Sought by Maharashtra Government for Floating a Company in Collaboration with a Dubai Firm

*450. DR. SUBRAMANIAM SWAMY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Maharashtra Government have sought permission of the Centre to raise finances to float a company in collaboration with a Dubai firm for constructing the West Island Freeway Project in Bombay ; and

(b) if so, the details thereof ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY) : (a) and (b). While currently there is no such proposal from the Govt. of Maharashtra, in November 1981, they did seek the approval of the Government of India for setting up a joint venture with equity participation with Dubai Transport Company Private Ltd. for this project in Bombay. However, this could not be agreed to and the State Government have not pursued the question of this joint venture any further.

Requirement, production and import of cement

*451. SHRI SUDHIR GIRI : Will the

Minister of INDUSTRY be pleased to state :

(a) the total quantity of Cement required in the country in 1984 ;

(b) the total quantity of cement assessed to be produced in the country in 1984 ;

(c) the total gap, if any, between the estimated requirement and the production of cement in 1984 ;

(d) whether there is any proposal for import of cement in 1984 ; and

(e) if so, from which countries ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) to (c). As against an estimated demand of 37.00 million tonnes of cement as envisaged in the Sixth Five Year Plan document, domestic production is expected to be of the order of 32.5 million tonnes in 1984-85, leaving a gap of 4.5 million tonnes.

(d) No decision has yet been taken in regard to import of cement during the year 1984-85.

(e) Does not arise.

U.G.C Delay in Sanctioning Teachers' Fellowship

*452. SHRI ARJUN SETHI : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether there have been complaints about University Grants Commission causing inordinate delay in sanctioning Teachers' Fellowship despite the recommendations made by the concerned universities to this effect ;

(b) if so, what specific guidelines Government have given to the UGC in such cases ;

(c) the number of such pending cases of Orissa State, especially of Utkal University, during the year 1983-84 ; and

(d) the specific action taken to expedite the sanction and the results thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b). Teacher Fellowships are sanctioned by the UGC to colleges in the Sixth Plan as part of development assistance to them. Colleges which are recognised under Section 2(f) of the UGC Act, and declared fit, where necessary, to receive assistance, and which also fulfil the conditions of eligibility for development grants are sanctioned these fellowships. According to the Commission, there have been no cases of inordinate delay in sanctioning these fellowships provided all the requirements mentioned above were satisfied.

(c) According to the Commission, no such proposals from Orissa are pending at present.

(d) Does not arise.

Sale of Blood

*453. SHRI K. MALLANNA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have permitted the sale of human blood through Blood Banks in the country ;

(b) if so, whether any guidelines have been laid down for the maintenance of purity of the blood sold and check on it ; and

(c) whether there is any restriction on the amount to be paid to blood donors and the amount charged from the patients ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) and (b). Functioning of Blood Banks is regulated by the Drugs and Cosmetics Act and Rules. All Blood Banks are required to obtain a licence in Form 28 of the Drugs and Cosmetics Rules under which they are required to test and maintain the quality of blood as laid down under the Indian

Pharmacopaeia.

(c) No, Sir. Government are not in favour of encouraging commercialisation in the field of Blood Banking.

Setting up of new paper manufacturing Units

*454. SHRI RAM VILAS PASWAN : SHRI M. RAM GOPAL REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Hindustan Paper Corporation has formulated any plan to set up new paper manufacturing mills in the country on the Turnkey basis ;

(b) if so, names of places where such mills are likely to be set up during 1984-85 and 1985-86 ;

(c) funds allocated for the purchase ; and

(d) production capacity of each mill ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) and (b). The Hindustan Paper Corporation have formulated plans for setting up paper/newsprint mills in Arunachal Pradesh, Uttar Pradesh, and Bihar. These projects are, however, not likely to be taken up before the Seventh Plan.

(c) No investment decision has yet been taken in respect of the projects.

(d) The installed capacity envisaged for the projects is as follows :—

Name of Project	Installed capacity (tonnes/year)
Arunachal Pradesh	33,000
Uttar Pradesh	80,000
Bihar	80,000